

## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

Notification No. HC.XXXVII-13/2019/ 40 /R. Cell.


Dated Guwahati the 22<sup>th</sup> January, 2021

### Vacancy position in Grade-III of the Judicial Services under the Gauhati High Court, Guwahati [as on 22.01.2021]

<b>A] ASSAM</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	201	185	16	30 (due to promotion)
<b>B] NAGALAND</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	12	8	4	1 (due to promotion)
<b>C] MIZORAM</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	34	16	18*	0
<b>D] ARUNACHAL PRADESH</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	14	13	1**	0

\*Proposal for filling up of 3 out of 18 vacant posts was sent to the Govt. of Mizoram and is under process.

\*\*Process for filling up of the vacant post is already going on.

  
(G. Baruah)

Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell  
Gauhati High Court, Guwahati